## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TA 105/2017 With T.P. Nos. 44-A/2016, 44-B/2016, 44-C/2016
With TP No. 44/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 273/2013, 9/2015, 13/2015
With C.P. No. 63/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017

Name of the Company:

Sumer Singh & Ors.

V/s.

Rajputana Biotech Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. RANJEET SINGHRATHORY DIRECTOR R-1 dR-2

A.

2

## <u>ORDER</u>

None present for Petitioner. Respondent no. 2 Mr. Ranjeet Singh Rathore present in person.

Petitioner counsel sent a letter of adjournment.

Respondent no. 2 filed an application.

To hear on the admissibility of IA 105/2017, list the matter 25.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of May, 2017.